

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11011/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

Date : 24-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Notice could not be served to the Sole Respondent as postal remark shows report of "undelivered". Hence, Ld. counsel for the petitioner shall file the fresh particulars of the above respondent and he shall also take fresh steps for the service of notice to him within a period of two weeks.

List again on 25.03.2020.

RAJIV KALRA
Registrar